

Mopping up of Additional Resources

1047. SHRI SAIFUDDIN CHOWDHARY : Will the Minister of PLANNING be pleased to state the manner in which Government intend to mop up additional resources for the remaining part of the Seventh plan ?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHVSINH SOLANKI) : Additional resources for the plan, as indicated in the Seventh Plan document are mobilised through rationalisation of tax structure, better compliance, countering tax avoidance, harmonisation of tax rates, adjustment in administered prices, reduction in subsidies. etc. Specific measures to be adopted by the Centre and States for the remaining part of the Seventh Plan will, however, form part of the Annual budgets.

Seizure of Charas in Capital

1048. SHRI PRAKASH CHANDRA :
SHRI KRISHNA SINGH :
SHRI SUBHASH YADAV :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news item appearing in "The Hindustan Times" dated 14 June, 1988 regarding the seizure of charas worth Rs. 14 crores in the Capital;

(b) if so, whether any arrest has been made in this regard;

(c) whether any inquiry has since been conducted in this regard; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) to (d). A case FIR No. 167 dated 13.6.1988 u/s 20/29/61/85 NDPS Act was registered at P.S. Lajpat Nagar, New Delhi. Five persons were arrested who are presently in judicial custody.

Drug Addict Zones in Calcutta

1049. SHRI BRAJA MOHAN MOHANTY : Will the Minister of WELFARE be pleased to state :

(a) whether Government are aware of survey conducted by the West Bengal Government about drug addict zones in Calcutta and if so, whether Government have studied the report;

(b) whether it has been brought out by the survey that 40 per cent of 68,518 addicts in Calcutta are students of class 6 to class 10; and

(c) if so, the reaction of Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON) : (a) The first part of the Report of the survey conducted by the West Bengal Government on the incidence of drug addiction in urban and rural areas of West Bengal has been received. The report covers both Calcutta and Municipal area of Howrah.

(b) No, Sir.

The survey report indicates the mean age of the addicts is 26 years and the educational level of 41.7 per cent of the sample ranges between class 6 and 10.

(c) Meetings have been held with both officers of West Bengal Government and Voluntary Organisations to step up efforts for drug abuse control. Government are providing financial assistance to voluntary organisations for awareness education and for setting up counselling and de-addiction centres.

Arrangement made to Carry Haj Pilgrims

1050. SHRI V. SOBHANADREESWARA RAO : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the estimated number of Haj Pilgrims to visit Jeddah this year;

(b) the reasons for the refusal to Saudi Arabian Airlines to operate flights to carry Haj pilgrims from India; and

(c) the arrangements made to carry these Haj pilgrims to Jeddah ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (PROF. K.K. TEWARI) : (a) As on 20th July 1988 the total number of Haj pilgrims who reached Jeddah by air and by sea under the arrangements made by the Central Haj Committee is 25,100.

(b) The Saudia airlines did not refuse to operate the flights but delayed considerably its decision to do so. Eventually it operated in cooperation with the Gulf and Kuwait airlines for Haj flights from Bombay and Delhi.

(c) The 89 flights to Jeddah 62 from Bombay, 23 from Delhi and four from Calcutta (by Jordanian Airlines) carried altogether 20,425 pilgrims. The three sailings from Bombay to Jeddah operated by the Shipping Corporation of India transported altogether 4675 pilgrims (including 25 Nepalese pilgrims).

Proposal for Atomic Power Plant from Punjab S.E.B.

1051. SHRI Y.S. MAHAJAN : Will the PRIME MINISTER be pleased to state :

(a) whether a proposal for allotment of an atomic power plant of 2000 MW capacity to augment the installed capacity has recently been received from the Punjab State Electricity Board;

(b) if so, the reaction of Government to the above proposal; and

(c) the financial implications of the proposal and how these are proposed to be met ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) : (a) to (c). The Punjab Government has been requesting the Government of India to locate an atomic power plant in that State. The Site Selection Committee of the Department of Atomic Energy has looked at various sites in the

Northern Electricity Regions including those proposed by the State Authorities in Punjab. The Report of the Committee is under consideration of the Government.

[*Translation*]

Vacant Posts in Public Sector Undertakings

1052. SHRI RAM DHAN :

SHRI BALWANT SINGH RAMOOWALIA :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that there are several industries in the public sector in which top most posts of officers are lying vacant;

(b) if so, the total number of the vacant posts upto January, 1988;

(c) the time since when these posts have been lying vacant;

(d) the reasons therefor; and

(e) the time by which Government propose to fill all these vacant posts ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) and (c). As per information available there were 28 posts of Chief Executives and 54 posts of Functional Directors lying vacant as on 31.1.1988. The details are given in the Statement below.

(d) and (e). These vacancies had arisen due to various factors like superannuation of the incumbents, termination of service, expiry of tenure, resignation and lateral transfer from one enterprise to another. As per procedure, the PESB is to consider selections for Board level positions and make its recommendations, these are processed by the Government and final appointments are made only after formalities like verification of character and antecedents of appointees, their past performance, vigilance clearance are completed. Delays also occur where the appointees take time to